

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/194(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JANUARY, 2024, 10:30 A.M

IN THE MATTER OF	DHOLAI TEA CO PVT LTD VS ANALYTICAL MANAGEMENT CONSULTANTS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Financial Creditor
Ms. Arundhati Barman Roy, Adv.]
Ms. Shreya Choudhury, Adv.]

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor
Mr. Saurav Jain, Adv.]

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Corporate Debtor present.
2. Learned Counsel for the parties submit that talks of settlement has been arrived at between the parties.
3. Last chance is given to both the learned Counsel for the parties to settle the matter.
4. In view of such, list this matter for reporting settlement on **19th February, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**